

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 22334/2017

RAMLA & ORS.

Petitioner(s)

VERSUS

NATIONAL INSURANCE CO. LTD & ORS.

Respondent(s)

Date : 20-11-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Lakshmi N. Kaimal, AOR

For Respondent(s)

Mr. Ambhoj Kumar Sinha, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the Respondent no. 1 has filed counter affidavit.

No one entered appearance on behalf of Respondent Nos. 2 and 3.

Respondent no. 4 was deleted from the array of the parties vide Hon'ble Judge-in-Chambers's order dated 20<sup>th</sup> August, 2018.

List the matter before the Hon'ble court as per rules.

RAJESH KUMAR GOEL  
Registrar